

**THE GOVERNORS (EMOLUMENTS, ALLOWANCES AND
PRIVILEGES) AMENDMENT ACT, 1998**

No. 27 OF 1998

[20th August, 1998.]

**An Act further to amend the Governors (Emoluments, Allowances
and Privileges) Act, 1982.**

BE it enacted by Parliament in the Forty-ninth Year of the Republic of India as follows:—

1. This Act may be called the Governors (Emoluments, Allowances and Privileges) Amendment Act, 1998.

Short title.

2. In section 3 of the Governors (Emoluments, Allowances and Privileges) Act, 1982, for the words "rupees eleven thousand per mensem", the words "rupees thirty-six thousand per mensem" shall be substituted and shall be deemed to have been substituted with effect from the 1st day of January, 1996.

Amendment of
Act 43 of
1982.